

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1482

TO BE ANSWERED ON FEBRUARY 10, 2022

WORKS OF NCRPB

NO. 1482. SHRI ASADUDDIN OWAISI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether National Capital Region Planning Board (NCRPB) was set up with the aim to decongest Delhi and shift Government Offices to NCR locations;**
- (b) if so, whether it was also set up to improve infrastructure like road, transport and cleanliness in NCR cities;**
- (c) if so, whether it is a fact that the conditions of road and transport in these cities particularly in Ghaziabad district is very poor even though there is metro connectivity;**
- (d) if so, the total funds allocated by NCRPB to these cities particularly to Ghaziabad for road infrastructure and transport; and**
- (e) the steps taken/being taken by the Government to achieve the result for which NCRPB was set up?**

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a): Under the National Capital Region Planning Board (NCRPB) Act, 1985, the NCRPB was constituted with the following main objectives:**
- i) preparation of a plan for the development of the National Capital Region (NCR);**
 - ii) coordinating and monitoring the implementation of the said Plan; and**
 - iii) evolving harmonized policies for control of land uses and developing infrastructure in the region so as to avoid any haphazard development of the region.**

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(b): NCRPB provides financial assistance to NCR participating States/UT and their agencies for improving infrastructure projects in priority sectors like water, sewerage, drainage, power and roads etc.

(c): Maintenance of roads in Ghaziabad and other cities of NCR is the responsibility of concerned State Governments and their agencies.

(d): NCRPB provides loan for infrastructure development to Government agencies and it does not allocate funds for specific cities. NCRPB has provided loan worth ₹708.45 Crore to two road infrastructure projects in Ghaziabad, Uttar Pradesh.

NCRPB has provided financial assistance to 366 projects having total estimated cost of ₹32,435 Crore till December, 2021, wherein NCRPB has sanctioned loan amount of ₹15,656 Crore and disbursed a loan amount of ₹12,766 Crore to NCR participating State Governments and their agencies.

(e): As mandated in the NCRPB Act, 1985, NCRPB has prepared Regional Plan(s) and Functional Plan(s) for NCR. NCRPB has also assisted NCR participating State Governments by providing financial support for preparation of Sub-Regional Plans.

NCRPB also provides financial assistance in terms of soft loans to the NCR participating State Governments and their agencies for development of infrastructure projects.
